

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/s. EMCOR PACKAGING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. EMCOR PACKAGING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/06/2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74950TG2006PTC050501
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey Number 9/2 & 10, Damaragidda Village, Chevalla Mandal Chevalla, Telangana- 501503.
6.	Insolvency commencement date in respect of corporate debtor	06-01-2021 (Date of order of Hon'ble NCLT for commencement of CIRP) 08-01-2021 (Date of receipt of copy of order by the IRP)
7.	Estimated date of closure of Insolvency Resolution Process	04-07-2021 (from 06-01-2021)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Dommeti Surya Ramakrishna Saibaba IBBI/IPA-003/IP-N000165/2018-2019/12106
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Flat No. A-105, Mahindra Ashvita, Hafeejpet Road, Near Hi-tech City MMTS Railway Station, KPHB Colony, Hyderabad, Telangana-500 085. E-Mail: dsrk39@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: ip.emcor@gmail.com
11.	Last date for submission of claims	21-01-2020 (14 days from the date of receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of Corporate Insolvency Resolution Process of **M/s. EMCOR PACKAGING PRIVATE LIMITED** on **06-01-2021** (Order received by IRP on 08-01-2021)



The creditors of **M/s. EMCOR PACKAGING PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **21-01-2021** to the Interim Resolution Professional at the address mentioned against entry No: 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



DOMMETI SURYA RAMAKRISHNA SAIBABA
Interim Resolution Professional
IBBI/IPA-003/IP-N000165/2018-2019/12106

Date and Place: 09-01-2021, Hyderabad.

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(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. EMCOR PACKAGING PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s. EMCOR PACKAGING PRIVATE LIMITED
2.	Date of Incorporation Of Corporate Debtor	30/06/2006
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Hyderabad
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U74960TG2006PTC050501
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Survey Number 9/2 & 10, Damara Gidda Village, Chevella Mandal, Chevella, Telangana- 501503.
6.	Insolvency commencement date in respect of Corporate Debtor	06-01-2021 (Date of order of Hon'ble NCLT for commencement of CIRP) 08-01-2021 (Date of receipt of copy of order by the IRP)
7.	Estimated date of closure of insolvency resolution process	04-07-2021 (from 06-01-2021)
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional (IRP)	Dommeti Surya Ramakrishna Saibaba IBBI/PA-003/IP-A000165/2018-2019/12106
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. A-105, Mahindra Ashwita, Hafeezpet Road, Near Hi-tech City MMTS Railway Station, JPHB Colony, Hyderabad, Telangana-500 085. E-Mail: dsrk30@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Endave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: ip.emcor@gmail.com
11.	Last date for submission of claims	21-01-2020 (14 days from the date of receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available.	Web link: https://www.ibbi.gov.in/home/download Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench - I, has ordered the commencement of Corporate Insolvency Resolution Process of M/s. EMCOR PACKAGING PRIVATE LIMITED on 06-01-2021 (Order received by IRP on 08-01-2021)

The creditors of M/s. EMCOR PACKAGING PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 21-01-2021 to the Interim Resolution Professional at the address mentioned against entry No: 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

DOMESTIC JOURNAL BANK

Date: 09-04-2024

Date: 09-01-2021,
Place: Hyderabad

DOMMETI SURYA RAMAKRISHNA SAIBABA

Interim Resolution Professional

IBB/MPA-003/JP-N000165/2018-2019/12106

Sat, 09 January 2021

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Sat, 09 January 2021

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